

**POST OFFER PUBLIC ANNOUNCEMENT TO THE
SHAREHOLDERS OF JAIPUR POLYSPIN LIMITED**

Regd. Off.: B-22/B-1, Shiv Marg, Bani Park, Jaipur-302016

This Post-offer Public Announcement is being issued by Chartered Capital & Investment Limited, Manager to the offer on behalf of Rajasthan Spinning and Weaving Mills Limited, the "Acquirer" having Registered Office at Kharigram, P. O. Gulabpura, Distt. Bhilwara, Rajasthan-311 021 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the open offer made on November 11, 2004 and the offer closing on January 18, 2005.

1. Name of the Target Company : JAIPUR POLYSPIN LIMITED
2. Name of Acquirer : RAJASTHAN SPINNING AND WEAVING MILLS LIMITED
3. Name of Manager to the offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the Offer : MCS LIMITED
5. Offer Details
 - (a) Date of Opening of the Offer : Thursday, December 30, 2004
 - (b) Date of Closure of the Offer : Tuesday, January 18, 2005
6. Details of the Acquisition :

Sl. No.	Item	Proposed in the offer document		Actuals	
1.	Offer price	Rs.29/-		Rs.29/-	
2.	Shareholding of acquirer(s) before MOU/P.A.	No. of shares	%	No. of shares	%
		Nil	—	Nil	—
3.	Shares acquired by way of MOU or Market Purchases	No. of shares	%	No. of shares	%
		3691286	59.52	3691286	59.52
4.	Shares acquired in the open offer	No. of shares	%	No. of shares	%
		1240440	20	12,40,440	20
5.	Size of open offer (No. of shares multiplied by offer price per share)	Rs.3,59,72,760/-		Rs.3,59,72,760/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date:-				
	Price of share acquired	Nil		Nil	
	No. of share acquired	Nil		Nil	
	% of share acquired	Nil		Nil	
7.	Post offer shareholding of acquirer (2+3+4+6)	No. of shares	%	No. of shares	%
		4931726	79.52	4931726	79.52
8.	Pre and post offer shareholding of Public including FIs/MFs/FIIs/Banks	Pre offer	Post offer	Pre offer	Post offer
	No. of shares (Percentage)	2506214 (40.40)	1265774 (20.40)	2506214 (40.41)	1265774 (20.40)

7. Status of the Escrow Account, whether released or not : Released
8. Payment of interest, to the shareholders, if any : Nil
9. Status of investor complaints received, if any : None



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